

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-1006
ANSWERED ON –10/02/2025

CENTRE'S SHARE IN SAMAGRA SHIKSHA ABHIYAN

†1006. Smt. Bharti Pardhi:
Shri Dharmendra Yadav:
Shri Shrirang Appa Chandu Barne:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is providing assistance to State Governments for school education under Samagra Shiksha Abhiyan (SSA), if so, the details thereof including the current share of the Government;
- (b) whether the State Governments have requested to increase Central share under SSA;
- (c) if so, the details thereof, State-wise including Uttar Pradesh and Maharashtra and the response of the Government thereon;
- (d) whether SSA has achieved its targeted goal;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to achieve desired goals and to improve the effectiveness of the schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): The Department of School Education and Literacy is implementing Samagra Shiksha, an integrated scheme for school education since 2018-19 covering the entire gamut from pre-school to class XII. The scheme has been aligned with the recommendations of National Education Policy 2020. Under the scheme financial assistance is provided to the States/UTs for implementation of various interventions. The details of Central allocation and Central Share released (up to 31 January 2025) by the Central Government to the State/UT Governments during the current year under Samagra Shiksha is at Annexure I.

(b)&(c): Under Samagra Shiksha all States and UTs submit their proposals for all interventions contained in the scheme through their Annual Work Plan & Budget (AWP&B). The proposals are appraised and approved by the Project Approval Board (PAB) in the Ministry in consultation with the respective State/UT government and proportionate funds are allocated. The funds, under the scheme of Samagra Shiksha, are

released based on the fulfillment of guidelines prescribed by Ministry of Finance, such transfer of central share to SNA, pace of expenditure, receipt of commensurate State share in SNA, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year.

(d)&(e): The scheme aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. In order to fulfill these aims, the scheme targets to make provisions for financial assistance for the following components in alignment with the NEP 2020:

- Implementing the recommendation of NEP 2020;
- Supporting States & UTs in implementing RTE Act, 2009;
- Focus on Universalization of Early Childhood Care and Education;
- Emphasis on Foundational Literacy and Numeracy;
- Thrust on Holistic, Integrated, Inclusive and activity-based Curriculum and Pedagogy;
- Provision of quality education and enhancing learning outcomes of students;
- Bridging Social and Gender Gaps in School Education;
- Ensuring equity and inclusion at all levels of school education;
- Strengthening and up-gradation of SCERTs/SIE and DIETs;
- Ensuring safe, secure and conducive learning environment and minimum standards in schooling provisions;
- Promoting vocationalisation of education.

The Department has achieved significant milestones under Samagra Shiksha, including key initiatives such as NIPUN BHARAT for foundational literacy, VIDYA PRAVESH for school preparation, and the NISHTHA program. Noteworthy developments include the launch of National Curriculum Framework for Foundational Stage (NCF-FS) and National Curriculum Framework for School Education (NCF-SE). Initiatives like PARAKH for assessment, DIKSHA under PM e-VIDYA, and SWAYAM PRABHA DTH channels for education expansion have been established. Additional projects like DIET excellence centers, KGBV schools, 10 Bagless days guidelines, and career guidance resources have been introduced to enhance educational quality and access nationwide.

(f): This Department has launched the PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling) System. One of the important features of the PRABANDH System is updation of Expenditure incurred under the different interventions of the Samagra Shiksha. For this purpose, a data visualization Dashboard has been created in the PRABANDH System for display of monthly status of physical and financial progress under the major interventions of the Samagra Shiksha. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the scheme. Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level. Hence, it is the collective responsibility of the Centre and State Governments that the standardized unified education system of India along-with the regional variations of the States are upheld.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1006 FOR ANSWER ON 10.02.2025 ASKED BY SMT. BHARTI PARDHI, SHRI DHARMENDRA YADAV, SHRI SHRIRANG APPA CHANDU BARNE HON'BLE MEMBERS OF PARLIAMENT REGARDING CENTRE'S SHARE IN SAMAGRA SHIKSHA ABHIYAN

State-wise details of Central Share released in respect of Samagra Shiksha:

Sl. No.	Name of the State	Central Allocation 2024-25 (Rs. in Crore)	Central Share Released 2024-25 (up to 31.01.2025) (Rs. in Crore)
1	A & N Islands	84.84	25.01
2	Andhra Pradesh	1,727.41	496.15
3	Arunachal Pradesh	576.59	274.81
4	Assam	2,578.10	1415.84
5	Bihar	4,991.23	1887.94
6	Chandigarh	137.21	84.34
7	Chhattisgarh	1,157.85	479.63
8	DNH and D&D	98.03	39.05
9	Delhi	411.04	157.38
10	Goa	24.27	15.22
11	Gujarat	1,598.44	510.09
12	Haryana	1,076.33	166.64
13	Himachal Pradesh	758.50	336.73
14	Jammu & Kashmir	1,721.60	411.56
15	Jharkhand	1,173.86	773.85
16	Karnataka	922.75	441.19
17	Kerala	420.91	0.00
18	Ladakh	185.71	89.98
19	Lakshadweep	6.70	3.06
20	Madhya Pradesh	3,842.07	2783.66
21	Maharashtra	1,321.90	467.92
22	Manipur	483.05	211.82
23	Meghalaya	398.83	263.11
24	Mizoram	294.19	142.84
25	Nagaland	284.39	104.40
26	Odisha	1,895.20	1148.18
27	Puducherry	19.74	7.52
28	Punjab	708.78	489.52
29	Rajasthan	3,560.25	1364.62
30	Sikkim	153.37	50.94
31	Tamil Nadu	2,151.60	0.00
32	Telangana	1,148.35	412.74
33	Tripura	414.94	207.47
34	Uttar Pradesh	6,971.26	344.00
35	Uttarakhand	877.13	3104.36
36	West Bengal	1,745.80	0.00
	Total	45,922.22	18711.57